

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1321/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

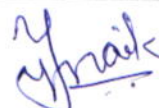
NAME OF THE PARTIES:

Pi Cafes & Restaurants Pvt.Ltd.

V/s.

Konark Natural Fooda Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Mrs. Yashashri Naik	Adv. for Operational creditor	

ORDER

CP No. 1321/ I&BP/NCLT/MB/MAH/2017

Since the Petitioner side has not intimated this date of hearing to the Corporate Debtor, list this matter on **20.9.2017** with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor as required under I&B Code and to file proof of service of the same on the next date of hearing.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASHKUMAR  
Member (Judicial)